

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13019/01/2019-US.1
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 01st October, 2020.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint (1) Smt. Vaibhavi Devang Nanavati, S/Shri (2) Nirzarkumar Sushilkumar Desai and (3) Nikhil Shreedharan Kariel, to be Judges of the Gujarat High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.

MJP
2/10/2020

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 2338 3037

To

The Manager,
Government of India Press,
Minto Road,
New Delhi-110002.

No. K. 13019/01/2019-US.I

Dated 01.10.2020

Copy to:-

1. (1) Smt. Vaibhavi Devang Nanavati, S/Shri (2) Nirzarkumar Sushilkumar Desai and (3) Nikhil Shreedharan Kariel, C/o The Registrar General, Gujarat High Court, Sola, Ahmedabad.
2. The Secretary to the Governor of Gujarat, Gandhinagar.
3. The Secretary to the Chief Minister of Gujarat, Gandhinagar.
4. The Secretary to the Chief Justice, Gujarat High Court, Sola, Ahmedabad.
5. The Chief Secretary, Government of Gujarat, Gandhinagar.
6. The Registrar General, Gujarat High Court, Sola, Ahmedabad.
7. The Accountant General, Gujarat, Gandhinagar.
8. The President's Secretariat, (CA.II Section), New Delhi.
9. PS to Principal Secretary to the Prime Minister, New Delhi.
10. Registrar (Conf.), O/o Chief Justice of India, 5 Krishna Menon Marg, New Delhi.
11. PS to ML&J/PPS to Secretary (J)/ JS(RKK)/US.II/S.O.(Desk)
12. Technical Director, NIC, Department of Justice, with a request to upload on the Website of the Department (www.doj.gov.in).

AK Aggarwal
(Arun Kumar Aggarwal) 01/10/2020
Section Officer